

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA
UNSTARRED QUESTION NO - 593
ANSWERED ON - 04/02/2026

**LAND ACQUISITION STATUS OF SILIGURI-GUWAHATI ACCESS-CONTROLLED
CORRIDOR**

593. SHRI SAMIK BHATTACHARYA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:-

- (a) the present status of the Siliguri–Guwahati access-controlled corridor being implemented by the National Highways Authority of India (NHAI) under the Bharatmala Pariyojana, including package-wise progress;
- (b) the total land required for the project and the extent of land acquired to date in West Bengal and Assam, State-wise and district-wise;
- (c) the key issues affecting land acquisition, including forest diversion, wildlife clearances, rehabilitation and coordination with State authorities;
- (d) the funds sanctioned and released for land acquisition and construction during the last three years; and
- (e) revised timelines for completion of remaining land acquisition and commissioning of the corridor, highlighting its strategic importance for North-East connectivity?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) National Highways Infrastructure Development Company Limited (NHIDCL) has appointed a Consultant for preparation of Detailed Project Report for High Speed Access Controlled Corridor from Siliguri to Guwahati.
- (b) to (e) The requirement of land acquisition clearances, cost and timelines can be assessed after finalization of alignment.
